

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:1324

ANSWERED ON:08.08.2011

NTC MILLS

Mishra Shri Mahabal ;Mithlesh Shri ;Shantha J.;Sidhu Shri Navjot Singh;Verma Shri Sajjan Singh

Will the Minister of TEXTILES be pleased to state:

- (a) the number of National Textile Mills (NTC) closed down/revived State-wise and the status of implementation of revival scheme as recommended by the Board of Industrial and Financial Restructure;
- (b) the details of compensation paid to the retrenched workers of the closed mills and whether the Government proposes to utilise the land of such mills for residential cum-commercial purposes;
- (c) if so, the details thereof;
- (d) whether the NTC have sold the land of some of their mills located in the country;
- (e) if so, the details thereof; and
- (f) the State-wise number of NTC mills which are awaiting revival from the Government?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAACA LAKSHMI)

(a): The revival scheme for National Textile Corporation (NTC) approved by the Board for Industrial and Financial Reconstruction (BIFR) envisages closure of 77 unviable mills and revival of 24 viable mills by NTC itself. State-wise list of these mills along with status of implementation as per BIFR recommendation is Annexed.

(b) & (c): Under the Modified Voluntary Retirement Scheme (MVRS), NTC has paid Rs.1585.18 Crores as compensation to 46014 employees of closed mills who opted for MVRS.

As regards utilising the land of closed mills for residential cum-commercial purposes by the Government, there is no approved proposal.

(d): Yes, Madam.

(e): NTC has sold 1533.09 acres surplus land till date and has generated sale proceeds worth Rs.5987.41 crores.

(f): The revival of mills is through internal generation of resources by NTC from sale of surplus assets; there is no infusion of funds by Government.